

Central Administrative Tribunal
Principal Bench

OA No. 1863/2003

New Delhi this the 13th day of November, 2003

Hon'ble Shri V.K. Majotra, Vice-Chairman (A)

Shri RaghuNandan Surela.
S/o M.L. Surela.
Jhugi No. 21.
Near DESU House.
Sector-4, R.K. Puram.
New Delhi-110 022.

-Applicant

(By Advocate: Shri M.R. Mahabatra, proxy for
Shri Anil Mittal)

Versus

1. Staff Selection Commission.
(North Region), through its
Chairman, Block No. 12,
5th Floor, C.G.O. Complex,
Lodhi Road, New Delhi.
2. The Section Officer (General)
Administration Branch,
S.S.U. Block, C.G.O. Complex,
7th Floor, Block No. 12,
Lodhi Road, New Delhi.

-Respondents

(By Advocate: Mrs. Promila Safaya)

ORDER (Oral)

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After I heard the learned counsel of both
sides for sometime, learned counsel of applicant seeks
to withdraw this OA with liberty to file the same
afresh. Request allowed. OA is dismissed as withdrawn
with liberty.

V.K. Majotra
(V.K. Majotra)
Vice-Chairman (A)

cc.